

GOVERNMENT OF JAMMU AND KASHMIR
DEPARTMENT OF LAW, JUSTICE AND PARLIAMENTARY AFFAIRS
Civil Secretariat, Jammu/Srinagar

Subject: Distribution of criminal work involving punishment of more than 10 years amongst the Law Officers in the Srinagar wing of the Hon'ble High Court of Jammu and Kashmir and Ladakh.

Government Order No.3919-JK(LD) of 2023,
Dated: 03- 04- 2023.

On the recommendations of Ld. Advocate General, Jammu and Kashmir and in partial modification of Government Order No. 2822-JK(LD) of 2023 dated 22-02-2023, the criminal acquittal appeals/cases/Habeas-Corpus cases involving punishment of more than 10 years of Districts Srinagar and Ganderbal shall dealt with Ms. Asifa Padroo, Additional Advocate General in addition to her own assignment.

By order of the Government of Jammu and Kashmir.

Sd/-
(Achal Sethi)
Secretary to Government

No: Law-Jud/153/2021-10.


Dated. 03-04-2023.

Copy to the:

1. Learned Advocate General, J&K, Jammu.
2. Financial Commissioner(Additional Chief Secretary), Home Department.
3. Director General of Police, J&K, Jammu.
4. Principal Secretary to Hon'ble Lt. Governor, J&K, Jammu.
5. Commissioner Secretary to Government, General Administration Department.
6. Registrar General, High Court of Jammu and Kashmir and Ladakh, Jammu.
7. Divisional Commissioner, Kashmir.
8. Director General Prosecution, J&K, Jammu.
9. Concerned Deputy Commissioners.
10. Concerned Senior Superintendents of Police.
11. All concerned Law Officers for information.
12. Director Archives, Archaeology and Museums, J&K, Jammu.


Ukhal
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13. Director Litigation, Kashmir.
14. All officers of the Department of Law, Justice and Parliamentary Affairs.
15. Private Secretary to the Secretary to Government, Department of Law, Justice and Parliamentary Affairs for information of the Secretary.
16. Website Section, Department of Law, Justice and Parliamentary Affairs.
17. Government Order file.
18. Concerned file.


03-04-23

(Reyaz Ali Bhat)

Assistant Legal Remembrancer


03-04-2023.